

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 26
TP (Co. Act.)-06(PB)/2024
Old CP No. 49/2014

IN THE MATTER OF:

M/s. Pioneer Aqua	...	Applicant/Petitioner
Vs		
M/s. Top Line Build-Tech (P) Ltd	...	Respondent

Order under Section 433(e)/433(f) of the Companies Act, 1956.

Order delivered on 22.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Ananya Mukherjee Proxy for Mr. Ramesh
C.Kainthola for M/s Pioneer Aqua.
For the Respondent :

ORDER

Ld. Counsel Ms. Ananya Mukherjee for the petitioner appeared through VC and sought time to comply with the earlier order dated 06.02.2024.

At her request, list the matter **on 10.06.2024.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)